Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor	Summar claims rec		Sum	mary of	Amount of	Amount of	Amount	Detail	Remar
No.		claims rec	cervea		claims admitted	contingent claims	claims not admitted	under	sin Annexur	ks, if any
		No. of claims	Amount	N o. of cl ai m s	Amount of claims admitted			verificati on	e	
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	9,149,233,12 9		9,149,233, 129					
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	338,693		338,693					
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)	6	18,521,799		18,521,799					
7	Operational creditors (Government Dues)	2	7202079		7202079					
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	75,227,789		75,227,789					
9	Other creditors, if any, (other than financial creditors and operational creditors)									
	Total	22	9,250,523,48 9		9,250,523, 489					

Annexure-1

Name of the corporate debtor:; Date of commencement of CIRP.....; List of creditors as

on:

Sl. No.	of	rec	of claim eived				Details adm	of clai itted	m	-	Amou nt of	Amount of any Mutual	Amount of claim	Amountof claim	Remar ks, if
	Credi t-or	2	Amount claimed	Amount claim admitted	of	Natur eof claim	Amou nt covere dby securi ty intere st	Am oun t cov ere dby gua rant ee	Whether related party?	% of voting share in CoC	contin ge-nt clai m	dues, that maybe set- off	not admitted	under verifica- tion	any

List of secured financial creditors belonging to any class of creditors

Annexure-2 Name of the corporate debtor:; Date of commencement of CIRP.....; List of creditors as on:

List of unsecured financial creditors belonging to any class of creditors

												(Alloulit	
Sl.	Name	Detai	ls of		Det	tails of clain	1 admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		_		admitted		by	party?	CoC		may be			
						guarantee				set-off			

Annexure – 3

Name of the corporate debtor:; Date of commencement of CIRP.....; List of creditors as

on:

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	Name of cre- ditor	claim	ails of receive d		Details o	of claim ad	mitted			Amount of conti- ngent	Amount of any mutual	Amount of claim not	of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee		% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
1.	Alchemi st Townsh ip India Limited		159,604, 129		Financial Creditor			NO	1.74%				159,604,1 29	
	Technol ogy Parks Limited	021	8,918,57 9,000		Financial Creditor			NO	97.48%				8,918,579, 000	
	Alchemi st Realty Limited		71,050,0 00		Financial Creditor			NO	0.78%				71,050,00 0	

Annexure – 4 Name of the corporate debtor:; Date of commencement of CIRP.....; List of creditors as on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Details of claim admitted Remarks, **Details of** SI. Name Amount Amount of Amount Amount No. of creclaim received of contiany mutual of claim of claim if anv under ditor Whether dues, that not Date Amount Amount Nature Amount % of ngent verification of claimed of claim of claim covered related claim may be admitted Voting set-off receipt admitted by guarparty? share in Antee CoC ^{1.} Sanchit 03.01.2022 Pharma 338,693 338,693 ceutical

Annexure – 5

Name of the corporate debtor:; Date of commencement of CIRP.....; List of creditors as

on:

List of Operational Creditors (Workman)

Sl. No	Name of authorised representa	Name of work	Details clain rece			De	etails of clai	m admitted	Amount of conti- ngent	Amount of any mutual	Amount of claim under verification	
	-tive, if any	man	Dat e of receipt	Amoun t claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	claim	dues, that may be set-off		

Annexure – 6
Name of the corporate debtor:; Date of commencement of CIRP......; List of creditors as

50on:

List of operational creditors (Employees)

		-	-						-	-		(Amount	/	
SI.	Name o	Name		ails of	Det	ails of claim	admitted		Am	Amount	Amount	Amount		Remarks, if any
No.	authorise of	empl -oyee		received Amount	Amount of	Natureof	Whether	% of	oun t of	of any mutual	of claim under	claim admitted	not	
	represent		receipt	claimed	claim	claim	related	voting	con	dues, th	verifica -			
	- tive, if any				admitted		party?	share in		at may be set-	tion			
	any							CoC, if applica		off				
								ble	clai					
									m					
1			21.12.20			Employees								
-			21	771,323							771,323			
2			01.01.20			Employees								
		Seema Nasa	22	1,136,096							1,136,096			
3		Mr.Chara				Employees								
		ndeep Singh Jolly	22	13,894,634							13,894,634			
4		Mr.Puran	04.01.20			Employees								
		Kumar	22	807,022							807,022			
5		-	17.01.20			Employees								
			21	139,548							139,548			
6		Mr. Shelly				Employees								
		Bowmick	21	1,773,176							1,773,176			
				18,521,799							18,521,799			

Annexure – 7 Name of the corporate debtor:; Date of commencement of CIRP.....; List of creditors as on:

List of operational creditors (Government dues)

Sl. No.	Details of o	claimant	Details of claim received		De	etails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	Remarks,
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica –tion	admitted	
	Commissio ner of Commercia I Taxes- Govt.Dues	Central	24.12.20 21	7,064,216		Governme nt Dues							
	ESI Corporatio n	Central Govermen t	05.01.20 22	137,863									
				7202079									

Annexure – 8
Name of the corporate debtor:; Date of commencement of CIRP......; List of creditors as

on:

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre	Details o receiv			Detail	s of claim ad		Amount of contin-	Amount of any	Amount of	of claim	Remarks, if any		
	ditor	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Nat ur e of cl aim	Amount covered by security Interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	DNK Chemic als and Coating Pvt. Ltd.		246,620											
	Sai Tech Medicar e Pvt. Ltd.	21.12.2021	36,289,2 88											
	Symbio sis Pharma ceutical s Pvt. Ltd.	21.12.2021	2,736,64 2											
	CA Sanjay Kumar Bansal	23.12.2021	1,992,40 0											
	Bestime Trading Co. P.	22.12.2021	28,075,4 68											

Name of t	he corpora	te debtor:	 •••••					RP	 ; Lis	t of credito	rs as
		_		on	1:	• • • • • • • • • • • • • • •	••				
Ltd.											
Shree Bajrang Electric als	27.12.2021	54,809									
M/s Anu & Associat es	26.12.2021	3,019,39 4									
M/s N Kumar Chhabr a & Co.	23.12.2021	488,030									
TCM Steels (India)	04.01.2022	725,138									
Shakti Industri es	24.12.2021	1,600,00 0									

Annexure – 9

AnAemeraurel 9 Name of the corporate debtor:; Date of commencement of CIRP.....; List of creditors as on:

List of other creditors (Other than financial creditors and operational creditors)

Sl. Name Details of Details of clai Amount Remarks, Amount Amount Amount claim received m admitted of claim if any No of cre of contin of any of claim -ditor under Date of Whether -gent mutual Amount Amount Nature Amount co Amount co not verificaclaim admitted receipt claimed of claim vered by vered by related dues, of tion Security that may admitted claim guarantee party? be interest set-off